

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:2954
ANSWERED ON:27.08.2013
FACILITATION CENTRES UNDER MPLADS
Karwariya Shri Kapil Muni

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government proposes to set up facilitation centres in every nodal districts under the Members of Parliament Local Area Development (MPLAD) Scheme;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which these centres are likely to be set up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND
MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): Para 3.34 of the Guidelines of Members of Parliament Local Area Development Scheme (MPLADS) provides that an MP would be entitled for setting up of MPLADS Facilitation Centre in the Nodal District, for which space/room would be provided by the DC/DM in the premises of the DRDA or the CDO Office/CEO District Panchayat Office. The capital cost of setting up of such facilities including equipments, furniture, etc. shall not exceed Rs 5 lakh and will be met from MPLADS funds.

(c): Data on facilitation centres is not maintained centrally by Ministry of Statistics and Programme Implementation.